

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

122. Contempt Petition/3/2023

I.A. 45/2024

I.A. 2670/2024

I.A. 3040/2024

In

C.P.(IB)-625(MB)/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **24.06.2024**

NAME OF THE PARTIES: Clariant Services India Private Limited

V/s.

Italtinto Equipment Private Limited

SECTION 9 OF THE IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

Due to paucity of time, the matter could not be heard. List this matter for  
hearing on **21.08.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
---Harshada---

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)